

Notifications and Orders

(33) Rate of conversion - Extension of date - No. 40*1'5-UTF 1(2)2000/ 287 L — In exercise of the powers conferred under Rule 5 of the “Chandigarh Conversion of Residential Lease Hold Land Tenure into Freehold Land Tenure, Rules, 1996”, the Administrator, Union Territory, Chandigarh, is pleased to order that the rate of Rs. 1,710 per Sq. meter as fixed earlier,— vide this Administration Notification No. 4045-1 UTFI(2)-98/I 4875, dated 16 November, 1998, shall remain in force till 31st December, 2000.
[.See *Chandigarh Admn Getz. (Extra) dated 16-3-2000 at page 253*]